

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UN-STARRED QUESTION NO.1719**  
TO BE ANSWERED ON 11.02.2022

**MISSING CHILDREN**

1719. SHRI JUAL ORAM :

- Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state :
- (a) whether the Government has taken note of instances of missing children being recovered by the police although their relatives have not been traced during the last three years ;
  - (b) if so, the number of such children recovered during the last three years, State-wise; and
  - (c) the proposal formulated by the Government regarding the upbringing and education of such children ?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (b) As informed by the National Crime Records Bureau (NCRB), it does not maintain data in this regard. Further it is stated that Ministry of Women and Child Development have initiated the "TrackChild Portal", which enables tracking of the missing and found children. Under this, logins have provided to the Police Stations, Juvenile Justice Boards and Child Care Institutions whereby they are required to update the information, on the portal, about missing and found children regularly. State/UT-wise number of children recovered by the police during last three years period (01.01.2019 to 31.12.2021) is at **Annexure-I**.

(c) The Ministry is implementing a centrally sponsored scheme namely Child Protection Services (CPS) Scheme under which support is provided to States and UT Governments for delivering services for children in need and difficult circumstances. The Child Care Institutions (CCIs) established under the CPS scheme support inter-alia age-appropriate education, access to vocational training, recreation, health care, counselling etc. and covers both rural and urban children.

Besides Samagra Shiksha, effective from 2018-19 is also being implemented for universalization of quality education for all children in coordination with the States and UTs governments.

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**ANNEXURE - I**

**ANNEXURE REFERRED TO IN REPLY TO PART (A) TO (B) OF THE LOK SABHA UN-STARRED QUESTION NO.1719 FOR ANSWER ON 11.02.2022 ASKED BY SHRI JUAL ORAM REGARDING MISSING CHILDREN**

**State/UT-wise number of children recovered by the police during last three years period (01.01.2019 to 31.12.2021)**

<b>Sl. No.</b>	<b>State/UT</b>	<b>Number of Children Recovered</b>
1	Andaman & Nicobar Islands	73
2	Andhra Pradesh	2299
3	Arunachal Pradesh	0
4	Assam	147
5	Bihar	625
6	Chandigarh	187
7	Chhattisgarh	7297
8	Dadra & Nagar Haveli and Daman & Diu	10
9	Delhi	8915
10	Goa	2
11	Gujarat	10052
12	Haryana	1578
13	Himachal Pradesh	285
14	Jammu & Kashmir*	15
15	Ladakh*	
16	Jharkhand	0
17	Karnataka	11468
18	Kerala	2174
19	Lakshadweep	0
20	Madhya Pradesh	30156
21	Maharashtra	8164
22	Manipur	0
23	Meghalaya	195
24	Mizoram	0
25	Nagaland	0
26	Odisha	9007
27	Puducherry	170
28	Punjab	165
29	Rajasthan	4721
30	Sikkim	62
31	Tamil Nadu	3553
32	Telangana	440
33	Tripura	70
34	Uttarakhand	990
35	Uttar Pradesh	1934
36	West Bengal	20704
<b>Total</b>		<b>125458</b>

\*Number of children included for both Jammu & Kashmir and Ladakh

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